

A BILL

further to amend the Gujarat Natural Farming and Organic Agricultural University Act, 2017.

It is hereby enacted in the Seventy-fourth Year of the Republic of India as follows:-

1. (1) This Act may be called the Gujarat Natural Farming and Organic Agricultural University (Amendment) Act, 2023.

   (2) It shall come into force on such date as the State Government may, by notification in the Official Gazette, appoint.
Amendment of section 1 of Guj. 16 of 2017.

2. In the Gujarat Natural Farming and Organic Agricultural University Act, 2017 (hereinafter referred to as “the principal Act”), in section 1, in sub-section (1), for the words “the Gujarat Natural Farming and Organic Agricultural University”, the words “the Gujarat Natural Farming Science University” shall be substituted.

Amendment of section 2 of Guj. 16 of 2017.

3. In the principal Act, in section 2, in clause (z), for the words “Gujarat Natural Farming and Organic Agricultural University”, the words “Gujarat Natural Farming Science University” shall be substituted.

Amendment of section 3 of Guj. 16 of 2017.

4. In the principal Act, in section 3, in sub-section (1), for the words “Gujarat Natural Farming and Organic Agricultural University”, the words “Gujarat Natural Farming Science University” shall be substituted.

Amendment of section 4 of Guj. 16 of 2017.

5. In the principal Act, in section 4, in sub-section (3), for the words “Natural Farming and Organic Agricultural University”, the word “University” shall be substituted.

Amendment of section 53 of Guj. 16 of 2017.

6. In the principal Act, in section 53, in sub-section (1), for the words “Natural Farming and Organic Agricultural University”, the word “University” shall be substituted.

STATEMENT OF OBJECTS AND REASONS

The State Government has enacted the Gujarat Natural Farming and Organic Agricultural University Act, 2017 to establish and incorporate a University for the development of the natural farming and organic agricultural sciences in the State of Gujarat.

To promote natural farming in a scientific manner and to make available experienced and knowledgeable human resources in the field of natural farming and considering the basic difference between organic agriculture and natural farming, it is necessary to change the name of “the Gujarat Natural Farming and Organic Agricultural University” to “the Gujarat Natural Farming Science University”. Accordingly, necessary amendments have been proposed in the said Act.

This Bill seeks to achieve the aforesaid object.

RAGHAVJI PATEL,

MEMORANDUM REGARDING DELEGATED LEGISLATION

This Bill involves the delegation of legislative power in the following respects:

Clause 1.- Sub-clause (2) of this clause empowers the State Government, by notification in the Official Gazette, to appoint the date on which the said Act shall come into force.
The delegation of power as aforesaid is necessary and is in normal character.

Dated the 11th September, 2023.

RAGHAVJI PATEL.

By order and in the name of the Governor of Gujarat,

K. M. LALA,

Secretary to the Government of Gujarat,

Legislative and Parliamentary Affairs Department.

Gandhinagar,

Dated the 11th September, 2023.

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Signed by: BHOLUSINGH G THAKUR
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